

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/239(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	NJK SUCCESS COMPETITION LIMITED VS THE REGISTRAR OF COMPANIES PATNA BIHAR
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Ms. Ankita Dutta, CS : For Petitioner
Mr. Kundan Kumar, CS

ORDER

1. Ld. Authorized Representative for the petitioner present. RoC Patna present.
2. When this petition was taken up for consideration, RoC Patna appearing virtually states that the Office of RoC has no objection if this petition is allowed. This statement is taken on record.
3. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**